

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 623
IB-822/ND/2021

IN THE MATTER OF:

M/s. Five Ess Precision Components Pvt. Ltd.

...PETITIONER

Vs.

M/s. Hema Automotive Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Ashish Mishra, Adv.

For the RP

:Mr. Nitesh Kr. Sinha, Adv. with
Mr. Vivek Sharma, RP in person.

For the Respondent/Corporate Debtor

:Mr. Abhishek Anand, Adv.; Mr.
Mohak Sharma, Adv., Mr. Supriyo
Banerjee, Adv. for R2 & R3 in I.A.
5650 of 2022, Adv Sanskriti Tyagi
in I.A. 4470-2022

For the Rdevis Engineering

:Adv. Ashim Vachher & Adv.
Vaibhav Dabas

For RIICO

:Mr. Anuj Bhandari and Mr.
Mukul Kumar, Adv.

ORDER

Due to paucity of time, matter is now adjourned to **12.04.2023**.

Sd/-
(Court Officer)